

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR RADHEY SHYAM TANDON MANUFACTURING PVT. LTD., DELHI (UNDER CIRP)**

Under Regulation 36A1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN No.	Radhey Sham Tandon Manufacturing Private Limited (CIN U17114DL1997PTC085178) PAN AAACR6470Q
2.	Address of the registered office	6189, RST HOUSE GROUND FLOOR NAWAB ROAD SADAR THANA ROAD DELHI - 110006
3.	URL of Website	NIL
4.	Details of place where majority of fixed assets are located	Immovable properties located at Gurugram and Bawal, Haryana.
5.	Installed capacity of main products/ services	The machinery is in salvage condition and currently no machinery is installed for production.
6.	Quantity and value of main products/ services sold in last financial year	The company is not in operation since January, 2018 onwards, however, total revenue from operations stood at Rs.1.38 crores as per Provisional statement of Profit & Loss for the period ending at 30.09.2019.
7.	Number of employees/ workmen	None employed by the Corporate Debtor as on date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	rp@ecovisrkca.com
9.	Eligibility for resolution applicants under section 25(2) (h) of the Code is available at:	The eligibility criteria is mentioned in detailed invitation for Expression of Interest and can be sought by email from rp@ecovisrkca.com
10.	Last date for receipt of expression of interest	14.03.2026
11.	Date of issue of provisional list of prospective resolution applicants	17.03.2026
12.	Last date for submission of objections to provisional list	22.03.2026
13.	Process e mail id to submit EOI	rp@ecovisrkca.com

Notes:

The Resolution Professional / Committee of Creditors shall have the discretion to change the criteria for the EOI at any point of time.

The Resolution Professional / Committee of Creditors reserve the right to cancel / modify / Issue fresh EOI or extend timeline, without assigning any reason and without any liability, whatsoever.

Any extension in timelines / modification in the content of this advertisement will not necessarily be carried out through another advertisement, but may have to be updated regarding clarifications, modifications, amendments or extensions etc. by corresponding with the RP only through email provided elsewhere in the advertisement.

Estimated date of closure of Corporate Insolvency Resolution Process period is 05.05.2026. The aforesaid timeline shall be subject to extension, if any sought and granted by the Adjudicating Authority under section 12 of the Code.

Sd/-

Sanjeev Bindal

Resolution Professional

IBBI/IPA-002/IP-N00345/2017-2018/10995

N – 136, LGF, Panchsheel Park, New Delhi - 110017

For Radhey Sham Tandon Manufacturing Pvt. Ltd. (Under CIRP)

Date: 26.02.2026

Place: New Delhi